

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4317
ANSWERED ON:16.12.2009
ECNR STATUS
Bhujbal Shri Sameer

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

he details of the interest served by stamping Emigration Check Not Required (ECNR) States on the Indian Passport and the extent it is useful in the present text ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

On the recommendations of the Sub Committee of Ministry of Overseas Indian Affairs on Simplification of the Emigration Process, the earlier practice of putting ECNR Stamp on the Passports of those who fall under the exempted category has been abolished in 2006. Further, the educational qualifications for entitlement to a non- ECR Passport was reduced by MOIA from Class XII to Class X. At present, only in cases where educational qualification of the applicant is below Class X, the ECR Stamp is put on his / her passport and anybody who is Class X Pass and above would be entitled for a Passport without the ECR Stamp and can proceed for overseas employment without any Emigration Check.